

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. The Indian Embassy in Rangoon has received applications from a number of such persons.

(b) They are given facilities to migrate to India in accordance with their eligibility for such assistance.

Indian Students in London

544. Shri Karni Singhji: Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware of the bitter feelings being on the increase against Indian students in London inasmuch as Ph.D. students in London and Cambridge Universities are said to have been manhandled inside King's Cross Railway Station; and

(b) whether it is a fact that the Police refused to take cognizance when approached?

The Minister of External Affairs (Shri Swaran Singh): (a) While a few cases of assault on Indian students have occurred, it will not be correct to say that bitter feelings are on the increase against Indian students in London.

(b) No, Sir. On contrary, additional policemen have been placed on patrol duty in the area in which the assaults had taken place.

पाकिस्तानी छात्रमण के दौरान इमारतों को हुई क्षति

545. श्री म० सा० द्विवेदी :
श्री स० चं० सामन्त :
श्री ज० ना० चतुर्वेदी :
श्री पाराशर :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल के पाकिस्तानी छात्रमण में शम गिराये जाने तथा अन्य कार्यवाही होने के परिणामस्वरूप सरकारी निवास स्थानों तथा अन्य इमारतों को कोई क्षति पहुंची है;

(ख) यदि हां, तो उसका व्यौरा क्या है;

(ग) प्रतिरक्षा मंत्रालय के भवनों, रिहायशी इमारतों और अन्य निर्माण कार्यों को अनुमानतः कितनी क्षति पहुंची; और

(घ) क्षतिग्रस्त इमारतों की मरम्मत करने के लिये क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) :
 (क) तथा (ख). जी, हां। हलवाड़ा और भ्रादमपुर के हवाई अड्डों और भम्बाला छावनी में, बम्ब गिरने के कारण, सरकारी इमारतों को कुछ हानि हुई थी। ठीक-ठीक विस्तार सहज-प्राप्य नहीं है।

(ग) तथा (घ). क्षतिग्रस्त इमारतों की मरम्मत शुरू कर दी गई है। विस्तृत अनुमान सहज प्राप्य नहीं हैं।

Pension to Dependents of Deceased Armed Forces Personnel

546. Shri Yashpal Singh:
Shri S. M. Banerjee:

Will the Minister of Defence be pleased to state:

(a) whether the first payment of pension to the dependents of the armed forces personnel killed recently has been made; and

(b) if not, the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The families and dependents of the Armed Forces personnel killed in the operations against Pakistan are entitled under the recent orders to a lump sum gratuity; special family allowance/family allotment for a period of two months; and thereafter special family pensionary awards or dependent's pension (in the case of unmarried officers). Provisional payment of special family pension in the case of officers and Pending Enquiry Awards in the case of personnel below officer rank, equal in both cases to the special family pension, can be